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- \* 30. SHRI HAM1D ALI SCHAM-NAD: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there are any proposals under Government's consideration to extend the railway lines between Telli-cherry and Mysore; and
  - (b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): (a) No, Sir.

(b) Does not arise.

### LIBERAL LICENSING FOR SURPLUS CAPACITY

1. SHRI RAJENDRA PRATAP SLNHA: SHRI ARJUNARORA: SHRI KRISHAN KANT: DR. SALIG RAM:

Will the Minister of INDUSTRIAL AND DEVELOPMENT **INTERNAL** TRADE be pleased to state:

- (a) whether his Ministry has recently suggested a liberal licensing policy for the surplus capacity; and
  - (b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL

DEVELOPMENT (SHRI **MOINUL** HAQUECHOUDHURY): (a) and (b) Government's policy has always been aimed at maximisation of production with reference to licensed capacity. It is in this context that the Government is continuing its liberal policy of diversification which provides that undertakings licensed for any particular article can also manufacture a new article to the extent of 25 % of the value of licensed capacity without a licence, subject to certain conditions being fulfilled. Government's policy is also to issue licences liberally in the middle sector without rigid capacity considerations, so as to promote the growth of

capacity to meet the present and prospective indigenous needs as also the requirements of the export market. The 'banned list' also remains suspended so that no application is peremptorily rejected on the ground that there is no need for further capacity. Government has taken adequate note of the need for utilisation of available capacity in its policy for allocation of raw materials.

to Questions

# COMPLAINT ABOUT REMOVAL OF BALLOT BOXES

- V2. SHRI K. L. N. PRASAD: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether Government's attention has been drawn to the reports that in some of the States ballot boxes were removed from the polling booths; and
- (b) if so, what were the measures taken to safeguard the ballot boxes?

# THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE):

- (a) Yes, Sir. The information regarding polling stations from which ballot boxes were removed, is furnished in the statement attached.
- (b) All possible measures were taken to safeguard the ballot boxes by posting a number of policemen, often armed with fire arms, at the polling stations. However, in the polling stations mentioned in the statement, except the one in Jammu and Kashmir, riotous mobs armed with deadly weapons, like revolvers, pipe-guns etc., attacked the polling stations, overwhelmed the security forces, threatened the presiding and polling officers and forcibly removed the ballot boxes from the polling stations. In the polling stations mentioned in the statement under 'Jammu and Kashmir', the ballot box was removed by a woman voter under her burqa. In all such cases, as soon as reports were received from the Returning Officers concerned, the Commission declared the poll in those polling stations to be void and ordered a repoll under section 58 of the Representation of the People Act, 1951.

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#### STATEMENT

Sl. No.	Name of the Parliamentary Constituency	Description of the polling stations

# BIHAR

- 4-Gopalgan P. C. (22-Gopalganj A. C.)
- 4-Gopalgan, P.C. (23-Kucha kot A. C.)
- 3. 5-Siwan P. C. (27-Siwan A. C.)
- 4. 7-Maharajganj P. C. (32-Maharajganj A. C.)
- 5. 28-Bhagalpur P. C. (163-Sultanganj A. C.)
- 33-Nalanda P. C.
  (200-Band A. C.)
- 7. 34-Barh P. C. (194-Fatwa A. C.)
- 42-Nawada P. C. (252-Atri A. C.)

Polling Station No. 7— Katgnawra

Polling Station No. 67— Karmainimohabat

Polling Station No. 30— L. P. School Jansikri

Polling Station No. 105— Rukundipur Middle School

Polling Station No. 51— L. P. School Uchagaon (South tola)

Polling Station No. 48—Senior Basic School, Kornawan

Polling Station No. 95-L. P. School, Benipur

Polling Station No. 41—Katari Tahsil Katchery

# JAMMU AND KASHMIR

1. 3-Anantnag P. C. (39-Anantnag A. C.)

Polling Station No. 23— Malaknag

# HARYANA

1. 7-Mahendragarh P. C. (62-Kanina A. C.)

Polling Station No. 2 at Govt. Primary School, Dudhwa

# RUSSIAN EXPORTS TEAM'S REPORT

3. SHRI CHIFTA BASU: SHR1BAL VCHANDRA MENON SHRI BH1 PESH GUPTA: SHRr M. '. BHADRAM: DR. Z. A. AHMAD:

Will the Mini' ter of RAILWAYS be pleased to state

(a) whether he Russian Team of Experts has submitted its report on the techno-economic feasibility study for improving mass transportation facilities in Calcutta;

- (b) if so, the salient features of the report; and
  - (c) the action taken thereon?

# THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): (a) Yes.

(b) In their Report, the Team of Soviet Consultants have recommended the construction of an Underground